

ing cases where the applications are deficient in certain respects, the applicants are requested to furnish the required information and in such cases, there may be some delay in making payments to the applicants.

Recommendations of Nanda Committee regarding unemployment allowance to Seamen

2694. SHRI A. NALLASIVAN: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether it is a fact that despite Director-General of Shipping, Bombay's Order in the year 1985, the entire "Inter-Island Trade"/"Home Trade" seamen's employment under the Andaman & Nicobar Administration, Port Blair, is not likely to be permanent;

(b) if so, what are the reasons therefor;

(c) whether it is also a fact that despite specific recommendation of S. M. Nanda Committee, Government is not likely to extend "unemployment allowance" to all unemployed registered seamen of Calcutta and Bombay; and

(d) if so, what are the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) and (b) The matter regarding permanency of Inter-Island seamen is subjudice before the Division Bench of Hon'ble High Court of Calcutta.

(c) and (d) This has been discussed in details at various meetings of shipowners and seafarers but shipowners have expressed their inability to make funds available.

Encouragement given by Officers of Indian Airlines and Air India to Shiv Sena

2695. SHRI A. NALLASIVAN: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether Government are aware of the help and encouragement given by the officers of the Indian Airlines and Air India to Shiv Sena and its activities;

(b) whether Government have received any reports from special unit of Intelligence Bureau regarding assistance given to Shiv Sena Leaders by top Executives of Air India;

(c) whether Government's attention has been drawn to coverage given by Air India's in house journal to Shiv Sena's activities; and

(d) if so, what action Government propose to take in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ PATIL): (a) and (b) No report about officers of Indian Airlines and Air India giving any help or encouragement to Shiv Sena has been received by the Government.

(c) and (d) Government is looking into the matter.

Non-availability of Small Sized Container Vessels with Shipping Corporation of India

2696. PROF. SOURENDRA BHATTACHARJEE: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether it is a fact that the Shipping Corporation of India Limited has not been able to provide proper services to the exporters from far-flung areas of the country due to non-availability of small sized container